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C.A.No. 3201 OF 1999
ITEM No.5

Court No. 1

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 2 in Civil Appeal.No.3201/1999

J.P. ANAND

Appellant (s)

VERSUS

D.G. BAFNA

Respondent (s)

(for early hearing and Office Report)

Date : 23/03/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Appellant (s)

Mr. Rakesh K. Sharma, Adv.

For Respondent/(s)

Mr. Ashok Kr. Chhabra, Adv.

Applicant (s) for Ms. Madhu Moolchandani, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2

Application is allowed. The appeal shall be
listed for hearing within six months.

.SP1
.....L.....T.....J

(Ajay Kr. Jain)
Court Master

(Prem Prakash)
Court Master